

Extension to Air India Officers on Superannuation

6147. SHRI SAIFUDDIN CHOUDHURY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether certain officers in Air India have been retained on contract basis after their superannuation;

(b) if so, the details thereof and the reasons therefor;

(c) the action taken to fill up the vacancies; and

(d) if no action has been taken, the reason therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Eight officials have been appointed on contract basis, after their superannuation by Air India with a view to utilise their knowledge and experience. Under the Memorandum of Understanding signed with Air India, powers have been delegated to the Board of Directors of Air India in regard to grant of extension/re-employment of Air India employees beyond the age of superannuation subject to the guidelines issued in this regard.

(c) and (d). The employment of these officers on contract basis has been for a specific purpose/period. Action to fill up the posts has already been taken where necessary.

[Translation]

Appointment of Chairman of D.V.C.

6148. PROF. SHAILENDRANATH SHRIVASTAVA: Will the Minister of ENERGY be pleased to state:

(a) whether the Damodar Valley Corporation has no full-time Chairman for more than a year;

(b) if so, the time by which Government propose to appoint a full-time Chairman of the Corporation;

(c) whether the members nominated by the State Government of Bihar and Bengal are also part-time; and

(d) if so, the reasons therefor and whether Government propose to reconstitute the Damodar Valley Corporation to improve its functioning?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). The Chairman and two other members are appointed by the Central Government after consulting the State Governments of Bihar and West Bengal in accordance with DVC Act, 1948. A new Chairman of DVC has assumed charge on 1st February, 1990. No proposal to reconstitute the Damodar Valley Corporation is under consideration.

[English]

Sick Industries in Bihar

6150. SHRI RAMESHWAR PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) the number of large, medium and small scale industrial units in Bihar as on 31st December, 1989 and the total number of workers engaged therein;

(b) the number of sick industries in Bihar along with reasons therefor and the workers retrenched;

(c) the number of industries closed